

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 222
CP-13(ND)/2016

Contt. Pett.-08(ND)2023, Contt. Pett.-02(ND)2021
CA- 43/2020, CA- 1603/2019, CA- 699/2019

IN THE MATTER OF:

Sh. Rajeev Behl

...

Appellant/Petitioner

Versus

M/s. S. S. Con-Build Pvt. Ltd. & Ors.

...

Respondent

Under Section: 397/398

Order delivered on 01.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant : Adv. Bishwajit Dubey along with Adv. Thakur
Ankit Singh and Adv. Karan Khetani

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Contt. Pett.-08(ND)2023, Contt. Pett.-02(ND)2021, CA- 43/2020, CA- 1603/2019, CA- 699/2019: It is already 4:35 pm. Due to interruption in internet/power supply, the proceeding could commence late. Nevertheless, in the interest of justice, the hearing is deferred to tomorrow i.e. 02.07.2024, at 12:30 pm.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)